

**IN THE COURT OF SH. VIRENDER BHAT  
SPECIAL JUDGE, PC ACT, CBI-15,  
ROUSE AVENUE DISTRICT COURT, NEW DELHI.**

Pursuant to the Office Order No. 2/R/RG/DHC/2021 dated 19.04.2021 and in continuation of Office Order No. 256/RG/DHC/2021 dated 08.04.2021 of the Hon'ble High Court of Delhi, all the cases listed before this Court on the dates shown in Column A (from 20.04.2021 to 24.04.2021) are adjourned *en block* to the dates mentioned in Column B.

<b>S. No.</b>	<b>Column A (Matters listed on)</b>	<b>Column B (Next date of hearing fixed as)</b>
1.	20.04.2021	19.05.2021
2.	22.04.2021	21.05.2021
3.	23.04.2021	22.05.2021
4.	24.04.2021	24.05.2021

The Reader/Ahlmad of the Court is directed to upload the next date of hearing on the Website of the Rouse Avenue District Courts and also into CIS.

**(VIRENDER BHAT)  
SPL. JUDGE (PC ACT): CBI-15  
ROUSE AVENUE DISTRICT COURT  
NEW DELHI/19.04.2021**